

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 359 of 2011-DB

[Arising out of Order-in-Appeal No OIA- SKSS/311-313/DMN/NDMN/10-11 dated 28/12/2010
passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

Uttambhai Prabhubhai Tailor

... Appellant

VERSUS

C.C.E. & S.T.-Daman

.... Respondent

APPEARANCE :

None, for the appellant

Shri S. Kinker, Superintendent (Authorised Representative) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION : 14/01/2020

The appeal is disposed. For order, see order of date in Excise Appeal no. 358
of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha